

"NOTIFICATION"

In supersession of earlier notification of even number, dated 14.08.2015, Hon'ble the Chief Justice has been pleased to re-constitute Committee of "High Court Gender Sensitization and Internal Complaints Committee (GSICC)", comprising the following:

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| 1. Hon'ble Mr. Justice Sanjay Karol, Judge | Chairman |
| 2. Shri Bipin Chander Negi, Sr. Advocate | Member |
| 3. Ms. Jyotsna Rewal Dua, Sr. Advocate | Member |
| 4. Shri R. K. Chaudhary, Registrar (Administration) | Member |
| 5. Dr. Reena Singh, State Converner,
H.P. Gian Vigyan Smiti | Member |
| 6. Shri Subhash Mendhapurakar, Director, SUTRA | Member |
| 7. Ms. Poonam Mahajan, Additional Registrar | Member |
| 8. Ms. Leena Guleria, Advocate | Member |

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.7(27)/2002- 6215-31
Copy forwarded for information to:-

Dated: 25.03.2017

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Chairperson, National Commission for Women, New Delhi- 110 002;
3. All the District and Sessions Judges in the State of H.P.;
4. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Court Masters;
5. All the Secretaries to Hon'ble Judges, H.P. High Court, Shimla;
6. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.);
7. Shri Bipin Chander Negi, Sr. Advocate, H.P. High Court Bar Association;
8. Ms. Jyotsna Rewal Dua, Sr. Advocate, H.P. High Court Bar Association;
9. Dr. Reena Singh, State Converner, H.P. Gian Vigyan Smiti, Shivalik Sadan, Engine Ghar, Sanjauli, Shimla-6;
10. Shri Subhash Mendhapurkar, Director, SUTRA, P.O. Jagjit Nagar, Via Jubbar, District- Solan, H.P. - 173 225;
11. Ms. Poonam Mahajan, Additional Registrar, H.P. High Court, Shimla;
12. The President, H.P. High Court Bar Association;
13. Ms. Leena Guleria, Advocate, H.P. High Court Bar Association;
14. The President, H.P. High Court Non-Gazetted Employees' Association;
15. Concerned Dealing Assistants (O & A) and Rules Branch(es), H.P. High Court, Shimla;
16. The Section Officer (Computer), to get uploaded the Notification on the High Court Website;
17. Guard File.

(From Sl. Nos. 1, 4 to 6, 11 and 15 to 17, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTT.)

Andant me